

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 272 of 2019**

**IN THE MATTER OF:**

**Sanjay Garg.**

**...Appellant**

**Versus**

**Tristar Global Infrastructure Pvt. Ltd.**

**...Respondents**

**Present**

**For Appellant: Mr. Rohit Bansal Advocate**

**ORDER**

**16.07.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' 21<sup>st</sup> August, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Kanthi Narahari]  
Member (Technical)

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